

Shri S. M. Banerjee: The increased prices in Delhi are due to Punjab. In fact, Punjab has been mentioned in the answer

Mr. Speaker: Very well, the hon Minister cannot answer this supplementary

Shri P. G. Deb: Is it not a fact that the price of wheat went up to Rs 27 80 and the stocks of wheat in Delhi came down to a small number of bags from a very large stock?

Shri A. P. Jain: The price went up quite high in Delhi but that is a matter of history now

Shri P. C. Borooah: May I know if it is a fact that the delay in announcement of the procurement and state-trading in wheat is responsible for the rise in price of wheat in Delhi?

Shri A. P. Jain: This rise took place much before the scheme was finalised.

Some Hon. Members rose—

Mr. Speaker: I have called those who have sponsored the questions

Shri Hem Barua: Sir, we have given up taking rice

Mr. Speaker: I am afraid the hon Members will have to pay more

Rihand Dam Project

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*2015. { **Shri S. C. Samanta**
Shri Subodh Hansda:
Shri R. C. Majhi:

Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount of foreign assistance received by Government under the Technical Cooperative Mission for the Rihand Dam Project;

(b) in what manner this assistance has been received;

(c) whether further assistance will be available from the T.C.M.; and

(d) if so, in what manner?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (d). A statement is laid on the Table of the House [See Appendix VII, annexure No 19]

Shri S. C. Samanta: May I know whether the new estimate of this project has undergone any change because of the foreign exchange difficulty?

Shri Hathi: The estimate has undergone some changes. We have not experienced any foreign exchange difficulty till now because it is being financed under the TCM agreement

Pandit D. N. Tiwary: May I know whether it is a fact that power generated from this dam will be utilised for industrial purposes or will it be given for other purposes also, such as agriculture?

Shri Hathi: It will be given for agricultural and domestic purposes also

Pandit D. N. Tiwary: May I know whether the attention of the Government has been drawn to the statement of the Minister of Uttar Pradesh to the effect that all power generated from this scheme will be utilised for industrial purposes and that it has already been distributed?

Shri Hathi: The UP Government have arranged for an aluminium factory to be established near the dam site. That would take about 50,000 kws of power. If they want to set up that factory, the major portion of this power will be utilised by that and the remaining will be utilised for other purposes

श्री रघुनाथ सिंह जहां तक मालूम हुआ है इस डैम से १ लाख २० हजार किलोवाट इनर्जी पैदा होगी जिसमें से ४५ हजार किलोवाट इनर्जी तो एक कंपनी को दी गई है और ५० हजार किलोवाट रेलवेज को दी गई है, मैं मंत्री महोदय से यह जानना चाहता हू कि उस साधारण जनता को जिसके कि पैसे से यह इनर्जी पैदा की जा रही है उसको कितनी किलोवाट बिजली प्राप्त होगी ?

Shri Hathi: The requirement for the railways would be a temporary requirement because in the eastern zone we are having more power—125,000 kws. We are starting at Dugda in the DVC area two more power stations for the railways. Of course if power is given from this dam site, it may be a temporary phase.

Shri Ram Krishan Gupta: May I know.....?

Mr. Speaker: He belongs to Punjab I will call Members from U.P.

Pandit D. N. Tiwary: May I know whether previously it was envisaged to supply power from this station to Bihar also and now it has been given up?

Shri Hathi: I do not think there was any provision to supply power to Bihar from this.

Shri S. M. Banerjee: May I know the rate at which electricity will be supplied to the industrial units in that area?

Shri Hathi: The tariff has to be decided by the State Government.

Shri Tyagi: What will be the approximate cost of production per unit?

Shri Hathi: I have not got the figures with me.

Shri Tyagi: Was it not estimated?

Shri Hathi: I have not got it.

Shri Vidya Charan Shukla: May I know....

Mr. Speaker: He comes from M.P.

Shri Vidya Charan Shukla: But M.P. is vitally concerned with it. Is this Rihand project a national project or a regional project? What is the basis on which power generated from it is going to be distributed between M.P., U.P. and Bihar?

Shri Hathi: M. P. has submitted a claim for power from this Rihand Dam project. The matter is taken up at the eastern zonal council.

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That is being considered by that council where representatives of both M.P. and U.P. are there.

Extension of C.H.S. Scheme to Members of Parliament

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{ **Shri Ram Krishan Gupta:**
Shri Vajpayee:
 *2016. { **Shri Bhakt Darshan:**
Shri D. C. Sharma:
Shri Damani:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 240 on the 21st November, 1958 and state:

(a) whether final decision has been taken in regard to the introduction of the Contributory Health Service Scheme for Members of Parliament who may be willing to join it; and

(b) if so, the details of the scheme?

The Minister of Health (Shri Kar-markar): (a) Yes, Sir. It has been decided to introduce the C.H.S. Scheme for Members of Parliament. The actual implementation of the Scheme is contingent on the decisions to be taken by the Joint Committee on Members' Salaries and Allowances on the following points:

(i) Finalisation of the financial aspect of the question.

(ii) Allotment of necessary residential accommodation for the staff and installation of telephones both in the dispensaries and residences of Medical Officers.

(b) The Scheme will be on a compulsory basis and it will be obligatory on the part of all Members of Parliament to join the Scheme and to pay a contribution of Rs. 5 p.m. It is proposed to start three dispensaries at South Avenue, North Avenue and Constitution House—Ferozeshah Road areas. As regards the facilities under the Scheme, the Members of the Parliament and members of their families will be entitled to such medical facilities as are admissible to Class I Officers of the Government of